

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Sri. R. Reghu, B.Sc. LL.B, District & Sessions Judge, Thalassery.

DATED: 28-11-2017.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Ssri. R.T. Prakash, MACT, Thalassery.	From 9.00AM on 29-11-2017 till 9.00 AM on 04-12-2017	Sri. Rajeev. K.S Addl. District & Sessions Judge -III /Addl. MACT, Thalassery
2	Smt. Bindu Sudhakaran, Sub Judge, Kannur.	From 5.00 PM on 01-12-2017 till 9.30 AM on 04-12-2017	Sri.K.P. Anil Kumar, Sub Judge, Thalassery.
3	Sri. P.N. Vinod, Addl. District & Sessions Judge -II /Addl. MACT, Thalassery.	From 5.00 PM on 01-12-2017 till 9.30 AM on 04-12-2017	Sri. R.L. Baiju, Chief Judicial Magistrate Thalassery.
4	Sri. Santhosh.K.Venu, Munsiff, Talilparamba.	From 1.15 PM on 01-12-2017 till 10.00 AM on 06-12-2017	Sri. P. Pradeep, Prl. Munsiff, Kannur. Kannur.

sd/-

DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Addl. District and Sessions Judge - II, III & ,Thalassery.
- 2) The Chief Judicial Magistrate, Thalassery.
- 3) The Prl. And Addl. Asst. Sessions Judge, Thalassery.
- 4) The Sub Judge, Kannur.
- 5) The Munsiff Taliparamba.
- 6) The MACT, Thalassery.
- 7) The Prl.Munsiff, Kannur.
- 8) The Public Prosecutor, Thalassery.
- 9) The Station House officer, Thalassery.
- 10) The Secretary, All Bar Association in this District.
- 11) The Judicial Service Center (for uploading in District Courts Website)

/By Order/

Sheristadar